- a) whether the Government is aware that some of the sick Public Sector Undertakings (PSUs) have not shown any interest in inviting investments;
- b) if so, the details thereof, PSU-wise;
- c) whether the Government is taking any step to de-list the sick PSUs; and
- d) if so, the details thereof?

## ANSWER

Minister of State for Finance

## (SHRI JAYANT SINHA)

(a) to (d): Sick PSUs typically do not have internal resources for investment. They are dealt with by the Department of Public Enterprises (DPE) in accordance with the framework laid by Board for Industrial and Financial Reconstruction (BIFR) and specific decisions are taken in accordance with such recommendations from time to time.

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